
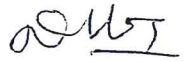


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/876/IB/2018
NAME OF THE PETITIONER(S) : AGNI GAS TECHNOLOGIES PVT LTD
NAME OF THE RESPONDENT(S) : MALL MART FOOD & BEVERAGES INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	ROHITH KASASEKARAN	Counsel for Petitioner	
2.	P. VIJAYALASHMI	Respondent	

ORDER

Counsel representing both the parties are present. Advocate for Respondent present and prayed for time for filing Vakalat and Counter. At request, time is enlarged for hearing submissions. **Put up on 25.09.2018.**

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(S VIJAYARAGHAVAN)
Member (Technical)

-st-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

SR